



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.61/489/2020

Wednesday, this the 19th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Abida Kouser, Age 42 years,
D/o Mohd. Jahan,
W/o Sharaz Ahmed,
R/o Village Behrote,
Tehsil Thannamandi,
District: Rajouri

- Applicant

(Ajaz Chowdhary, Advocate)

Versus

1. The UT of J&K through
Commissioner/Secretary to Govt.
Education Department,
Civil Secretariat, Jammu
2. Director School Education, Jammu
3. Chief Education Officer, Rajouri
4. Zonal Education Officer,
Manjakote District, Rajouri
5. Zonal Education Officer,
Thannamandi District Rajouri

- Respondents

(Mr. Sudesh Magotra, DAG for respondents)

O R D E R (ORAL)**Dr. Bhagwan Sahai, Member (A):**

Abida Kouser, wife of Sharaz Ahmed, resident of Village Behrote, Tehsil Thannamandi, District Rajouri, has filed this OA on 17.08.2020, seeking direction to respondent no.3, i.e., Chief Education Officer, Rajouri, to transfer/deploy her from Zone Manjakote to Zone Thannamandi and post her near her residence, i.e. Village Behrote as per stipulations under Transfer Policy issued by Government Order No.622-Edu of 2015 dated 22.12.2015 and direction to respondents 2 and 3 to decide her pending representations dated 09.01.2020 and 05.03.2020 for deployment on medical grounds in view of recommendation of Standing Medical Board, GMC Jammu, dated 24.02.2020 by considering her case also on marriage ground.

2. We have heard today the applicant's counsel, Mr. Ajaz Chowdhary and Mr. Sudesh Magotra, DAG on behalf of the respondents.

3. During arguments, the applicant's counsel has submitted that that the applicant would be satisfied, if this OA is disposed of at this stage with direction to the respondents to consider and decide her pending representations within a specified time limit. The respondents' counsel has no objection to such disposal of the OA.

4. In view of the above submission, this OA is disposed of at admission stage itself with direction to respondents no.2 and 3 to consider the pending representations of the applicant dated 09.01.2020 and 05.03.2020 as per stipulations under the Transfer Policy issued by Government Order dated 22.12.2015 and decide it with a well reasoned and speaking order within one month from the date of receipt of a copy of this order and thereafter communicate it to the applicant. With this, the OA stands disposed of. No costs.

(Rakesh Sagar Jain)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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